

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) As per the information received from the National Commission for Scheduled Tribes, no specific complaint in this regard has been received.

(b) Question does not arise.

(c) and (d) As per the information received from Ministry of Home Affairs, an Advisory has been issued on 4.9.2009 by Ministry of Home Affairs to Chief Secretaries of all States/UTs regarding the steps to be taken for curbing crime against women.

Eklavya Model Schools

4005. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of 'Ashram High Schools' with residential facilities and 'Eklavya Model Schools' that have been established in the 'Naxal affected' districts of the country, since the last financial years 2004-05 to 2010-11; and

(b) if so, the State-wise and district-wise figures of the newly opened schools by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) and (b) The Ministry of Tribal Affairs has sanctioned Ashram Schools and Eklavya Model Residential Schools (EMRS) in Left-Wing-Extremist districts under the following schemes:

- (i) Establishment of Ashram Schools in Tribal Sub Plan Areas under which grant-in-aid is released for construction of school buildings for ST students. Under this scheme Ashram Schools are constructed for primary, middle, secondary and senior secondary stage of education.
- (ii) Grant under Article 275 (1) under which Eklavya Model Residential Schools are also set up from class 6th to 12th for providing quality education to ST students.
- (iii) Additional Central Assistance provided during the year 2009-10 to augment education facility for ST students in left-wing-extremist districts of the country.

The State-wise and district-wise number of Ashram Schools and EMRS sanctioned under the above mentioned schemes along with new schools sanctioned during the year 2010-11 is given in statement.

Statement

State-wise and district-wise details of sanctioned EMRS

Sl. No.	Name of State	Name of Distt.	No. of Ashram Schools sanctioned under the Scheme of Establishment of Ashram Schools in Tribal Sub Plan Areas since 2004-05 to 2010-11	No. of EMRS sanctioned from grant under Article 275(1) since 1997-98 to 2010-11.	No. of Ashram Schools sanctioned from Additional Central Assistance during the year 2009-10
1	2	3	4	5	6
1.	Andhra Pradesh	Khammam	0	0	42
		Adilabad	2*	1	0
2.	Madhya Pradesh	Balaghat	7	1*	1
		Anuppur	3	1	0
		Dindori	14	1	0
		Mandla	14	1	0
		Seoni	4	1	0
		Sehdol	10	1*	0
		Sidhi	2	1	0
		Umaria	4	1	0
3.	Chhattisgarh	Sarguja	2	2	4
		Dantewada	24	1	0
		Rajnandgaon	1	0	1

	Bastar	3	1	15
	Kanker	4	1	1
	Bijapur	12	1*	0
	Narayanpur	14	0	2
	Kawardha	1	1	0
	Koriya	1	0	0
	Jashpur	0	1	0
4	Jharkhand			
	East Singhbhum	0	0	1
	West Singhbhum	0	1	1
	Gumla	0	1*	0
	Hazaribagh	0	0	1
	Lohardaga	0	0	1
	Chatra	0	0	1
	Bokarao	0	0	1
	Lathehar	0	0	1
	Palamau	0	0	1
	Garwa	0	0	1
	Simdega	0		0
